

### Chhattisgarh Appropriation (No. 1) Act, 2011

## 5 of 2011

[05 March 2011]

CONTENTS

1. Short Title

### Chhattisgarh Appropriation (No. 1) Act, 2011

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# [05 March 2011]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Chhattisgarh for the services of the Financial Year 2010-2011. Be it enacted by the Chhattisgarh Legislature in the Sixty-second Year of the Republic of India, as follows:--

#### 1. Short Title :-

This Act may be called the Chhattisgarh Appropriation (No. 1) Act. 2011.